## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION No. 3162 TO BE ANSWERED ON AUGUST 07, 2025

#### **MASTER PLAN FOR LINK ROADS**

NO. 3162. SMT. D K ARUNA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether residents in congested neighbourhoods in many cities such as Chennai, Hyderabad and Bengaluru have urged the respective Municipal Corporations to prepare Master Plans for construction of link roads to alleviate traffic congestion and if so, the details thereof;
- (b) whether the Municipal Corporations propose to construct at least 800 to 1000 metres long link roads connecting local streets, wards and zones; and
- (c)if so, the details thereof and the steps taken to achieve the goal of 'Viksit Bharat-2047', State-wise including Telangana?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c) As per 12<sup>th</sup> Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. The Government of India supplements the efforts of the States/ Union Territories (UTs) through schematic interventions. Therefore, the respective State Governments are responsible for planning, initiating and developing urban transport infrastructure including integration amongst various modes of public transport, construction of link roads to alleviate traffic congestion.

However, the Ministry of Housing & Urban Affairs (MoHUA), Government of India has issued Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014

(<a href="https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf">https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf</a>) for adoption by the States/Union Territories for regulated and planned development.

The Chapter - 8 "Infrastructure Planning" of URDPFI guidelines 2014 deals with Transportation Planning and aspects of Classification of Urban Roads including Design Consideration of Urban Roads, etc. State/ UTs, Urban Development Authorities/ Urban Local Bodies are expected to adopt URDPFI guidelines in accordance with prevailing local conditions which may vary from city to city.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), 'formulation of GIS based Master Plan' has been approved as a 100% centrally funded sub-scheme and is being implemented in 461 towns from 35 States/UTs. Draft GIS database has been created for 454 towns, out of which final GIS database has been created for 447 towns. Draft GIS Based Master Plans have been formulated in 395 towns, out of which final GIS Based Master Plans have been approved in 278 towns. Statewise details of Master Plans taken-up under AMRUT including Telangana at Annexure-I.

Under AMRUT 2.0, the sub-scheme for Formulation of GIS based Master Plans has been extended to cover Class-II Towns with population of 50,000 - 99,999. Draft Master Plan for 112 cities out of which 48 cities have finalised the Master Plans so far. Statewise details of Master Plans taken up under AMRUT 2.0 including Telangana at Annexure-II.

Accordingly, the Government views urban planning and infrastructure development as core drivers for realizing the vision of Viksit Bharat, with sustained focus on enhancing connectivity and livability in cities.

# ANNEXURE I ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF UNSTARRED QUESTION NO. 3162 "MASTER PLAN FOR LINK ROADS", DUE FOR ANSWER IN THE LOK SABHA ON 07.08.2025.

### Statewise details of Master Plans taken-up under AMRUT

SI		GIS database	Master Plans	Master Plan
NO	State	created	formulated	approved
1	Andhra Pradesh	26	26	21
2	Andaman & Nicobar	1		
3	Arunachal Pradesh	1	1	1
4	Assam	4	4	1
5	Bihar	24		
6	Chhattisgarh	9	9	
7	Goa	1	1	
8	Gujarat	31	31	31
9	Haryana	17	16	3-
10	Himachal Pradesh	2	2	2
11	Jammu & Kashmir	2	2	2
12	Jharkhand	6	6	6
13	Karnataka	23	16	
14	Kerala	9	9	9
15	Ladakh	2	1	
16	Madhya Pradesh	34	32	23
17	Maharashtra	44	44	44
18	Manipur	1	1	1
19	Meghalaya	1	1	1
20	Mizoram	1	1	1
21	Nagaland	2	2	2
22	Odisha	6	1	
23	Puducherry	3	3	2
24	Punjab	17	17	16
25	Rajasthan	29	28	28
26	Sikkim	1	1	1
27	Tamil Nadu	18	18	2
28	Telangana	12	10	3
29	Uttar Pradesh	59	59	52
30	Uttarakhand	7	7	
31	West Bengal	54	46	29
	Total	447	395	278

### ANNEXURE II

### Statewise details of Master Plans taken up under AMRUT 2.0

SI			
No	State	<b>Draft Master Plan</b>	Final Master Plan
1	ANDHRA PRADESH	35	2
2	Madhya Pradesh	9	3
3	MAHARASHTRA	66	42
4	Rajasthan	2	1
5	Telangana	0	0
	Total	112	48